THE

PARLIAMENTARY DEBATES

OFFICIAL REPORT

IN THE HUNDRED AND ELEVENTH SESSION OF THE RAJYA SABHA Commencing on the 20th August, 1979 the 29th Sravana, 1901 (Saka)

RAJYA SABHA

Monday, the 20th August, 1979/the 29th Sravana, 1901 (Saka)

The House met at eleven of the clock. Mr. Chairman in the Chair.

MEMBERS SWORN

- 1. Shri Syed Shahabuddin (Bihar).
- 2. Shri Brahmdeo Ram Shastri (Bihar)

REFERENCE TO TRAGEDY AT MORVI

SHRI MANUBHAI PATEL (Gujarat): Sir, before we transact any business more than a thousand have died at Morvi. We should offer our condolence.

SHRI P. RAMAMURTI (Tamil Nadu): We may stand in silence.

SHRI BHUPESH GUPTA (West Bengal): We may stand in silence.

MR. CHAIRMAN: All right.

(Hon. Members then stood in silence for one minute)

SHRI LAL K. ADVANI (Gujarat): Sir, it may be answered to the Government of Gujarat.

MR. CHAIRMAN: It will be conveyed to the Government of Gujarat.

THE LEADER OF THE HOUSE (SHRI K. C. PANT): Sir, the sentiments of this House should be conveyed not only to the Government of Gujarat but through them to the families of the victims also.

RESIGNATION OF THE PRIME MINISTER AND THAT OF COUN-CIL OF MINISTERS

THE LEADER OF THE HOUSE (SHRI K C. PANT): Sir, the Government has resigned and there is no business before the House. So, it may be adjourned sine die.

SHRI HAREKRUSHNA MALLICK (Orissa): Why has the Government resigned?

MR. CHAIRMAN: Now, for the information of the hon. Members of this august House I will read not the letter sent to me by Shri Charan Singh, (Interruptions) Wait for a minute.

SHRI B. D. KHOBRAGADE (Maharashtra): One minute. I should get only one minute.

MR. CHAIRMAN: I will read out the letter for the information of the hon. Members. Then you can take five minutes even.

"Dear Mr. Chairman,

I have submitted my resignation and that of my Council of Ministers to the President. In consequence of this, I request that the busines, scheduled for today may not be taken up."

So, can I adjourn the House?

HON. MEMBERS: Yes, yes,

SHRI B. D. KHOBRAGADE: So much . . .

MR. CHAIRMAN: The House stands adjourned sine die.

The House then adjourned sine die at four minutes past eleven of the clock.

GMGIPMRND-RS I-692 RS-13-3-79-570.